COURT-II

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 138 of 2015

Dated: 28th September, 2015

Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member

In the matter of :

Damodar Valley Corporation ....Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors.
.... Respondent(s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran,
Ms. Poorva Saighal &
Ms. Ranjitha Ramachandran

Counsel for the Respondent(s) : None

ORDER

Learned counsel for the appellant is filing affidavit of service today. The same is taken on record.

Reply/counter affidavit be filed by the respondents within 4 weeks' from today and rejoinder, if any, may be filed by the appellant within one week thereafter.

Post this Appeal for hearing on **10th December, 2015.**

(T. Munikrishnaiah)
Technical Member

(Justice Surendra Kumar)
Judicial Member

rkt/vg